42

DETENTIONS UNDER THE MAINTENANCE OF INTERNAL SECTJBITY ACT

Written Answers

*395. SHRI CHANDRAMOULI JAGARLAMUDI : SHRI JAGDISH PRASAD MATHUR: DR. B. N. ANTANI :

Will the Minister of HOME AFFAIRS/ **16 17 17** be pleased to state :

(a) the number of persons detained under the Maintenance of Internal Security Act in India during the last three months; and

(b) the number of such persons since released by Government and the number of persons still under detention ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/n^

मंत्रालय में राज्य मंत्री (SHRI K. C. PANT) : (a) and (b) According to the information available, 65 persons have been detained under the Maintenance of Internal Security Act, 1971, during the last three months. One person has been released. Six persons have been granted parole for two months each and 58 persons are under detention. Information is, however, awaited from the State Governments of Bihar and Tamil Nadu and the Union Territory Administration of Pondicherry and will be laid on the Table of the House when received.

PLANNING STRATEGY

*396. SHRI N. P. CHAUDHARI : SHRI T. G. DESHMUKH : SHRI A. G. KULKARNI : SHRIMATI VIMAL PUNJAB DESHMUKH : DR. (MRS.) MANGLADEVI TALWAR :

Will the Minister of PLANNING/ **योजना मंत्री** be pleased to state : (a) whether a meeting of Economic Experts was recently called to advise Government to make structural changes in planning strategy; and

(b) whether concept of planning from "grass roots" was discussed in the meeting and if so, the steps taken to implement it ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING/jftsTCT **HAIGU H CIGU HAI** (SHRI MOHAN DHARIA): (a) Yes, Sir.

(b) The meeting with the economic experts was called mainly to seek (heir ideas on an appraisal of the Fourth Plan and in particular their suggestions in regard to the approach and strategy to be adopted for the Plan period. Concept of planning from 'grass roots' was also discussed in the meeting. Planning Commission attaches utmost importance to this aspect and further measures to be adopted in the matter are under consideration.

ALLEGATIONS AGAINST DELHI ADMINISTRATION

*397. DR. B. N. ANTANI : SHRI SUNDAR MANI PATEL : SHRI K. C. PANDA :

Will the Minister of HOME AFFAIRS/

(a) wjiether the attention of the Government of India has been invited to an article appearing in the Sunday Standard (Magazine Section) dated the 13th June, 1971, by Mrs. Saraswati Menon regarding the utter inefficiency of the Delhi Administration leading to harassment of the worst type to the citizens of Delhi; and

(b) if so, whether the Government of India have received any report in regard to the various complaints detailed in the article from the Delhi Administration, and if

41